

DIVISION BENCH

S-12

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/159(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	BLUELAND CONSTRUCTION PRIVATE LIMITED VS JALTARANG VANIJYA PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearances (via video conferencing/physically)

Ms.Rupa Gupta, PCS] For the petitioner

Ms.Aditi Jhunjhunwala,PCS] For the Respondent

ORDER

1. Ld.Authorised representative on both sides present,
2. Heard. Reserved for **ORDERS** .

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

PJ